

List of cases where Case Management Hearing was held during the month of April-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-105/222	GOVIND RAM GUPTA VS. TARUNA GOEL	PRABHJOT KAUR AND NAVEEN JAIN	10.01.2022	13.04.2023
			CS COMM-435/2021	SIR GANGA RAM HOSPITAL VS. GOURAV SHARMA	SUBHASH KUMAR AND A.K. HAJELAY	08.02.2021	13.04.2023
			CS COMM-3013/2019	SACJDEVA LIGHTING VS. ANKUR LIGHTING	PRAMOD GUPTA AND HIMANSHU SINGH	21.12.2019	13.04.2023
			CS COMM-693/2021	VIMLA SHARMA VS. ASHOK KUMAR SAINI	AJAY GUPTA AND RAMBHA SINGH	27.02.2022	18.04.2023
			CS COMM-1769/22	ANIL KUMAR BANSAL VS. GANGA SAGAR SINGH	SH. DHEERAJ AND SH. IVAN	14.07.2022	20.04.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS.DJ-5879/2018	AVNG INFRA-STRUCTURES PVT LTD VS. NDMC	VIKRANT GUPTA (P) & VED PRAKASH (D)	18-08-2018	05-04-2023
			CS(COMM)1392/2021	RAM NARAIN GUPTA VS. M/SAMBIENT PRINTERS (P) LTD	SUNIL MITTAL (P) & MS. KULWANT KAUR	15-04-2021	10-04-2023

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		CS(COMM) 3336/2021	ROHAN JAIN VS NDMC	SH.VIDYA SAGAR (P) & SH.H.R. AGGARWAL (D)	15-09-2021	11-04-2023
		CS(COMM) 2737/2019	RAJAT MALHOTRA VS NDMC	SH.VIDYA SAGAR (P) & SH.D-HARAMVIR GUPTA (D)	20-11-2019	11-04-2023
		CS(COMM)813/2022	RAJINDER WALIA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	04-03-2022	12-04-2023
		CS(COMM)814/2022	RAJINDER WALIA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	04-03-2022	12-04-2023
		CS(COMM) 357/2022	UMESH JAIN VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	31-01-2022	12-04-2023
		CS COMM 5403/2021	VARNIK FOODS HARI BHANDAR VS OM	SH.SUMANYU MUDGIL (O)	20-11-2021	12-04-2023
		CS COMM 1195/2022	NORTHEX CO SUMANJEET KAUR VS	SH.GURAV ARORA (P)	04-05-2022	13-04-2023

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		CS(COMM)4269/2021	SHREE AMBIKA PACKAGING VS SANGEETA SHARMA	SH. VINAYMOHAN (P) & VIVEK SHARMA (d)	23-10-2021	17-04-2023
		CS COMM 2066/2018	VIKAS MAHESHWARI VS TAJENDER SINGH SETHI	SH,SACHIN AGGARWAL (P)& SH.M.S. OBEROI (D)	03-07-2018	18-04-2023
		CS(COMM) 2651/2022	ANIL KUMAR VS MCD	MS. SWENKA TRIPATHI VS SH. SANJEET MALIK	09-12-2022	17-04-2023
		CS COMM 3631/2021	SALASAR STEEL VS SMT RUCHIKA WALIA	SH.RANJIT KUMAR (P) & SH.YOGESH GEHLAUT (D)	25-09-2021	18-04-2023
		CS COMM 1435/2020	YOGESHWAR KUMAR BANSAL VS NDMC	SH. VIDYA SAGAR (P) & SH. ANUBHAV GUPTA (D)	01-10-2020	18-04-2023
		CS COMM 232/2019	SHREE BALAJEE PAPERS VS BUSINESS WORLD MEDIA PVT	SH. PRAVEEN KUMAR GOYAL & MS. MIMANSI SETHI	23-02-2019	18-04-2023
		CS COMM 234/2019	NSP PAPERS VS BUSINESS WORLD MEDIA PVT	SH. PRAVEEN KUMAR GOYAL & MS. MIMANSI SETHI	23-02-2019	18-04-2023

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			CS COMM 2010/2022	BHARAT ARORA VS MCD	SH. AJAY KUMAR SINGH (P)& SH.SANJEET MALIK (D)	22-08-2022	20-04-2023
			CS COMM 1513/2022	RAJEEV GUPTA VS MCD	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	07-06-2022	25-04-2023
			CS COMM 1144/2022	PRABODH TIWARI VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	26-04-2022	25-04-2023
			CS COMM 1046/2022	MANOJ KUMAR MEHROTRA VS NDMC	SH.VIDYA SAGAR (P) & SH SANJEET MALIK(D)	08-04-2022	25-04-2023
			CS COMM 1575/2019	RAKESH CHAWLA VS USHA RANI JAIN	SH.ASHWANI KUMAR (P) & SH.RAJESH KUMAR (D)	22-08-2019	24-04-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 2637/2022	UMESH TYAGI V/S MUNICIPAL CORPORATION OF DELHI	SH. ANIL KUMAR HAJALEY	06.12.2022	10.04.2023
			CS(COMM) 2444/2022	SATYA PALSH. GUPTA V/S MUNICIPAL CORPORATION OF DELHI	SH. A.K.STRIVEDI	04.11.2022	11.04.2023

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		CS(COMM) 1860/2022	JYOTI CHHABRA V/S IDFC FIRST BANK	SH. VIKAS MISHRA	23.07.2022	12.04.2023	
		CS(COMM) 134/2020	SUSHIL KUMAR V/S GNCT OF DELHI	SH. S.K. JAIN	18.01.2020	13.04.2023	
		CS(COMM) 3966/2021	RAVINDER KUMAR WADHWA V/S SOUTH DELHI MUNICIPAL CORPORATION OF DELHI	SH. S.K. JAIN	05.10.2021	24.04.2023	
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-513/2019	M/S JAGDAMBA SALES CORPORATION V/S STATE & ORS.	RAMESH KUMAR	18.04.2019	12.04.2023
			CS (COMM)-5372/2021	M/S NIHALSONS JEWELLERS VS. RAJESH RUPANI	SH. YUGAM JAIN	17.12.2021	20.04.2023
			CS (COMM)-2646/2022	M/S. UMESH TYAGI VS. MCD & ANR	SH. DEEPANSHU KHATRI	07.12.2022	24.04.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	Nil				

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6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	CS(COMM) 2587/2019	ICICI BANK LTD. VS ABHIMANYU SHARMA	RAJESH KUMAR	30.10.2019	10.04.2023
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	Nil				
8	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	CS (COMM)/563/2022	SH A P OBEROI Vs M/S ASSOCIATED INDUSTRIAL FURNACES PVT LTD	SANJANI KUMAR CHOUDHARY(P),	16-07-2022	10-04-2023
			CS (COMM)/331/2019	M/S GNB BROS P LTD Vs M/S VARDHMAN PROPERTIES LTD	MADAN GOPAL VACHER(P),	19-08-2019	10-04-2023
			CS (COMM)/305/2022	PRADEEP VIG Vs NATURE GREEN TOOLS AND MACHINES PVT LTD	Gagan Wadhwa(P),	25-04-2022	11-04-2023
			CS (COMM)/896/2022	SERVOTECH POWER SYSTEMS LIMITED Vs AMIT SABHARWAL	NEERAJ GUPTA(P),	15-11-2022	20-04-2023
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 565/2022	VASHNAVI METAL INDUSTRIES Vs SH. RAM KARAN CHAUDHARY PROP/AUTHORIZED	NITIN KHANNA	16.07.2022	18.04.2023

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		CS COMM/147/2021	M/S APURVA INTERNATIONAL VS THE G. M AND SONS	RAJKARAN SHARMA	24.02.2021	26.04.2023	
		CS COMM/90/2021	SUSHMA CHAWLA --- Vs TEJINDER SINGH SETHI C/O M/S NAUNIDHI MOTORS	AMULYA DHINGRA	03.02.2021	29.04.2023	
10	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/395/2022	JAI KISHAN ROHRA Vs HIMANSHU BHASIN	SUNIL KUMAR LALWANI	04.05.2022	01.04.2023
		CS (COMM.)/535/2021	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION COMPANY	NIKUNJ VERMA	27.11.2021	10.04.2023	
		CS (COMM.)/536/2021	M/S KOHLI ONE HOUSING AND DEVELOPMENT PVT LTD Vs M/S SALUJA CONSTRUCTION COMPANY	NIKUNJ VERMA	27.11.2021	10.04.2023	
		CS (COMM.)/492/2021	KOTAK MAHINDRA BANK LTD. Vs AFSAR ALI	PANKAJ KUMAR	10.11.2021	20.04.2023	
		CS (COMM.)/290/2021	PERFECT PREFAB SYSTEM Vs JRS INFRA	GAYANENDRA SWARUP GANGWAR	11.01.2021	25.04.2023	

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		CS (COMM.)/94/2022	MIRAZ FACILITY MANAGEMENT SERVICES PVT LTD Vs CHIEF MEDICAL SUPERINTENDENT	JITENDRA RAJPUT	06.01.2022	25.04.2023	
		CS (COMM.)/19/2020	SURYA CARGO FORWARDERS PVT LTD Vs M/S YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT PVT LTD AND OTHERS	VIVEK SHARMA	13.01.2020	28.04.2023	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.)/130/2022	PUNJAB NATIONAL BANK VS MS. RUBY VERMA	MS. SALONI NAGORIA	02.02.2022	17.04.2023
		CS (COMM.)/314/2022	MATRIX GUARANTECH PVT. LTD. VS MIST DIRECT SALE PVT. LTD.	SH. JOBY P. VERGHESE	01.04.2022	17.04.2023	
		CS (COMM.)/247/2022	SYNC DESIGN PVT. LTD. VS SAMSUNG INDIA ELECTRONICS PVT. LTD.	SH. ASWANI KUMAR	10.03.2022	21.04.2023	
		CS (COMM.)/768/2022	DALIP SINGH ADHIKARI VS M/S. THE ORIENTAL INSURANCE CO. LTD.	SH. VINEET KUMAR	07.09.2022	21.04.2023	
		CS (COMM.)/581/2021	INDIAN OVERSEAS BANK VS DHARAM PAL	SH. GYANENDRA AGRAWAL	08.12.2021	25.04.2023	

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12	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/660/2021	PUMA SE Vs. SPORTS AND ANR.	Sh. Shashi Pratap Ojha	22-12-2021	10-04-2023
			CS (COMM.)/413/2021	AMAR SHARMA Vs. GO AIRLINES INDIA LTD.	SAURABH UPADHYAY	05-10-2021	10-04-2023
			CS (COMM.)/680/2019	REPELLERS INDIA LLP Vs. METALIC IMPRESSIONS INDIA PVT. LTD.	SACHIN KUMAR JAIN	01-11-2019	20-04-2023
			CS (COMM.)/557/2020	METALIC IMPRESSIONS INDIA PVT. LTD. Vs. REPELLERS INDIA LLP	A C BHASIN	10-11-2020	20-04-2023
			CS/408/2019	GLOBAL VENTURES Vs. AIR INDIA SATS AIRPORT	RITESH SEXENA	14-05-2019	21-04-2023
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)184/22	EMU LINES PVT. LTD. Vs. PROMINENT COMTECH PRIVATE LIMITED	Sh. Uday Kumar	08.03.2022	20.05.203
			CS (COMM)600/22	M/S POTHOS SOLUTIONS Vs. M/S B. L. AGRO OILS LTD	Sh. Shubham Chhaleriya	20.10.2022	25.05.2023

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		CS (COMM)568/22	M/S HIMALAYAN ALES PRIVATE LIMITED Vs. M/S ADAAB HOTELS LTD.	Sh. Ashok Kumar Karkaria	30.09.2022	11.05.2023	
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)128/2022	M/S. C.P. WORLD LINES PVT. LTD. VS M/S. AVANTIKA ELCON PVT. LTD.	VASTAVIK CHADHA	14.02.2022	10.04.2023
		CS(COMM.)336/2021	SOUTH DELHI MUNICIPAL CORPORATION VS VARUN CHHABRA, PROP. GLAMOUR ADVERTISING	PRADUMAN KUMAR AGGARWAL	01.10.2023	15.04.2023	
		CS(COMM.)170/2022	CATA ELECTRODOMESTICS INDIA PVT. LTD. VS ABEC EXHIBITONS AND CONFERENCES	SAROJ KUMAR SINGH	02.03.2022	10.04.2023	
		CS(COMM.)621/2022	SH. DEEPAK VS DR. SATISH CHANDRA MISHRA	DHANANJAY JAIN	03.11.2022	18.04.2023	
15	SH. SANJEEV AGGARWAL	South	CS (COMM)/123/2023	GLOBAL WATER SOLUTIONS INDIA PVT. LTD, Vs SURIT PRASAD MOHAPATRA	Sh. Tariq Muneer	01.03.2023	17.07.2023
		CS (COMM)/38/2023	SANJAY KUMAR KEDIA Vs STAR HEALTH AND ALLIED INSURANCE PVT LTD	MS. Suruchi Jaiswal	16.01.2023	13.07.2023	

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		CS (COMM)/39/2023	M/S TECHNO STRUCT PROJECT Vs M/S SKYCOM	Sh. Shaantanu Devansh	16.01.2023	11.07.2023
		CS (COMM)602/2022	AU HOLIDAYS AND EVENTS PVT. LTD. Vs MRS. CHARU KAPOOR SAREEN	Sh. Rounak Nayak	22.10.2022	18.07.2023
		CS (COMM)/654/2022	STATE BANK OF INDIA Vs RAJ KUMAR S/O SH. MEHAR CHAND	Sh. K. K. Singh,	19.11.2022	19.05.2023
		CS (COMM)/244/2020	PUNAM PRIYADARSHANI Vs NEELOFAR ABBASI	Sh. M. Abhijnan	15.09.2020	24.05.2023
		CS (COMM)/320/2019	M/S RAKESH KUMAR AND SON Vs M/S LIVEWIRES STUDIOS PVT. LTD. AND ANR.	Sh. D. P. Sachdev	30.09.2019	19.07.2023
		CS DJ /47/2021	KOHELIKA KOHLI ARCHITECTS AND DESIGNERS PVT. LTD. Vs MR. KULDEEP SINGH	Sh. Simon Benjamin	19.01.2021	23.05.2023
		CS DJ/42/2021	MULTI EMBRO AND SEQUENCE Vs GLASSWING AND ANR.	Sh. Sarthak Pandey	15.01.2023	25.07.2023

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		CS DJ/435/2022	RAJESHWARI SACHDEVA Vs STAR DENTAL CENTRE PVT LTD	Sh. Arojit Yadav	15.07.2022	25.07.2023
		CS (COMM)/634/2022	SHAKIR Vs PREMIER CARWORLD PRIVATE LIMITED	Sh. Ankur Singh	10.11.2022	27.07.2023
		CS (COMM)/82/2023	NIKE INNOVATE C.VTHROUGH MS. MEENA BANSAL Vs FABULOUS FASHION	Sh. Rajit Ghosh	14.02.2023	28.07.2023
		CS (COMM)/598/2022	BORDERFREE CUISINES LLP Vs AZIMUTH BUSINESS ON WHEELS PRIVATE LIMITED	Sh. Raunak Nayak	18.10.2022	26.07.2023
		CS (COMM)/294/2021	THE AIR CARGO AGENTS ASSOCIATION OF INDIA (ACAAI) Vs M/S CMG WORLDWIDE	Sh. Mudit Gupta	07.09.2021	21.07.2023
		CS (COMM)/393/2019	DEVVRAT IMPEX PVT. LTD Vs CHAUHAN BROTHERS PLUMBING FIRE PVT. LTD. AND OPS	Mr. Natwar Rai	07.12.2019	01.06.2023
		CS (COMM)/77/2023	ICICI BANK Vs VIJAY IRON WORKS THROUGH ITS PROP SUDHIR KUMAR	Sh. Anil Kumar	13.02.2023	31.05.2023

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16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	Nil			
17	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	Nil			
18	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Nil			
19	SH. AJAY KUMAR JAIN	SOUTH-EAST	Nil			
20	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/COMM/380/21	CHANGFANG SEMICONDUCTOR PVT LTD. V/S NEO NEON ELECTRICALS PVT LTD	VISHWAJEET & SANTWANA ASSOCIATE	09/09/21 24.04.23
21	MS PREETI AGGARWAL GUPTA	SOUTH-EAST	CS (COMM)/101/2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT OPAC LIMITED	ADITYA JAIN(P),	17-02-2021 18-05-2023
			CS (COMM)/115/2022	ADITYA INFOTECH LIMITED Vs RAJKUMAR (PROP HINDUSTAN BUSINESS TECHNOLOGIE	AMIT KUMAR SINGH(P),	25-01-2022 19-07-2023

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			CS (COMM)/144/2020	M/S NUMBERS ONE ADVERTISING AND MARKETING CO Vs M/S GARUDA ADVERTISING	NARENDER VASHISHTA(P)	05-03-2020	08-05-2023
			CS (COMM)/35/2020	PUNJAB AND SIND BANK Vs BALJEET KAUR (DECEASED BOIRROWER) LRS	VAIBHAV MIRG(P),	14-01-2020	14-07-2023
			CS (COMM)/36/2020	PUNJAB AND SIND BANK Vs AMARINDER SINGH	VAIBHAV MIRG(P),	14-01-2020	14-07-2023
			CS (COMM)/68/2020	M/S ROSS INTERNATIONAL Vs SARAN TRANSPORT SYSTEMS PVT LTD	RAJESHAH GUPTA(P),	28-01-2020	18-07-2023
			CS (COMM)/80/2020	M/S SUNTECH VISION LTD Vs ANAND SWARUP GARG	RAKESH SINGH(P),	01-02-2020	09-05-2023
			CS (COMM)/84/2020	M/S SB MOVERS AND LIFTERS PVT LTD Vs M/S SANGHA ERECTORS PVT LTD	VIKAS SETHI(P),	04-02-2020	25-05-2023
			CS DJ/359/2019	M/S SKBBUILDERS INDIA LIMITED Vs INDIANOIL CORPORATIO N LIMITED	RAJINDER KAUL(P),	26-04-2019	17-07-2023

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22	MS NIRJA BHATIA	SOUTH-EAST	Nil				
23	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 467/22	SANJHA CHULHA THROUGH AUTHORIZED REPRESENTATIVE VS SANJHA CHULHA	SH. AKSHAY SRIVASTAVA	18.05.2022	27.04.2023
24	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 13/2022	DSFDC PRINCE VS.	SARVESH KUMAR VS. KP SINGH	14-01-2022	13-04-2023
			CS COMM.NO. 152/2021	MOHD. ZAKIR KHAN VS. ASSOCIATION OF APARTMENT OWNER	REHMAN VS. VARDHAN UPADHYAY	09-09-2021	13-04-2023
			CS COMM.NO. 193/2022	SPECIALITY PRINT O PACK PVT. LTD. VS. OLYMPIC CARDS LTD.	MK BHARTI VS. PURSHOTTAM JHA	10-06-2022	20-04-2023
			CS COMM.NO. 225/2022	BEAUTY ART PRINTS INDIA PVT.LTD.VS. DYNAMIC AURA LLP AND ORS.	ANUKOOL CHAWAL VS. BRAHMANAN D PRASAD	26-07-2022	21-04-2023
			CS COMM.NO. 226/2022	PRIYANSHU AGGARWAL VS. M/S DYNAMIC AURA LLP & ORS.	ANUKOOL CHAWAL VS. BRAHMANAN D PRASAD	26-07-2022	21-04-2023

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			CS COMM.NO.250/2022	M/S BALAJI FINCAP PV.TLTD.VS. M/S D.P.L BUIDERS PVT.LTD & ORS.	RAVI KUMAR VS. VIKRANT KUMAR	06-08-2022	24-04-2023
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/230/2021	ANSARI TEXTILES VS AMAN TEXTILES	SH. ANIS MOHAMMAD	06-10-2021	25-04-2023
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	Nil				
27	SH. BRIJESH KUMAR GARG	Shahdara	535/2022	M/s Haryana Enterprises vs M/s Kapil Traders	Sh. Tushar Kwatra	22.09.2022	01.04.2023
			598/2022	Sh. Mukesh Kumar Jain vs Sh Sita Ram Prajapat	Sh. SL Sagar	29.10.2022	11.04.2023
			328/2019	Jai Prakash Gupta vs Govind Cables Industries	Sh. Kamal Gupta	22.05.2018	12.04.2023
			409/2021	Harender jeet singh vs Jai Krishan Estates Pvt Ltd.	Sh. H. Rehman	22.09.2018	17.04.2023

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			402/2022	M/s Ruby Infra Trade vs M/s SBC Minerals Pvt. Ltd.	Ms. Anita	01.07.2022	18.04.2023
			599/2022	State Bank Of India vs Ravinder Kumar sahu	Sh. Rakesh Pandey	29.10.2022	24.04.2023
			179/2021	State Bank of India vs Raj Kumar	Sh. Praveen Kumar Mishra	25.03.2021	26.04.2023
			336/2020	Reka electrical vs Softel Machines Pvt. Ltd.	Sh. Nitish Kumar	16.07.2018	29.04.2023
28	MS. SUKHVINDER KAUR						
29	SH. SURENDER S. RATHI						
30	MS. SAVITA RAO		CS (COM) 259/2022	RAVI AGGARWAL Vs SHIVAM JAIN	Ms. Ruchi Kashyap	12-04-2022	10-04-2023

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			CS (COM) 285/2020	BINDU JHA Vs LAXMAN DASS CO	Sh. Amit Sharma	21/05/2018	11/04/2023
			CS (COM) 587/2020	NEELKANTH NDRUGS Vs ANIL MALIK	Sh. Ashish Uppal.	14/12/2020	11/04/2023
			CS (COM) 355/2022	SKY TEXPROS Vs RUCHIKA JAIN	Sh. Nitin Gupta	27/05/2022	12/04/2023
			CS (COM) 334/2019	SBI Vs MANJUM HOMES	Ms. Shalini Upadhayay	20/12/2019	13/04/2023
			CS (COM) 586/2020	SBI Vs MANJUM HOMES	Ms. Shalini Upadhayay	14/12/2020	13/04/2023
			CS (COM) 422/2021	ATS BUSINESS Vs PRV ALLOYS	Sh. Kshitij Paliwal	25/10/2021	13/04/2023
			CS (COM) 553/2022	PRV ALLOYS Vs ATS BUSINESS	Sh. Kshitij Paliwal	27/09/2022	13/04/2023

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			CS (COM) 607/2022	VATSAL MITTAL VS MOHD ABID MALIK	Sh. Vinay Kumar	02/11/2022	13/04/2023
			CS (COM) 174/2020	INDIAN OVERSEAS CORP VS NATIONAL INSTURANCE CO LTD	Sh. Bhavesh Kumar Singh,	29/01/2020	13/04/2023
			CS (COM) 436/2022	TIRUPATI DENIM SHREE JAI GURUDEV TEXTILE VS	Sh. Kapil Singhal	15/07/2022	13/04/2023
			CS (COM) 238/2022	SHUBHAM JAIN VS RAJENDER AGARWAL	Sh. Mayank Rustagi f	02/04/2022	15/04/2023
			CS (COM) 548/2022	ANIL MITTAL VS VVN TRADING	Sh. Hanslal Arora	27/09/2022	17/04/2023
			CS (COM) 440/2021	PRISM BOOKS VS TITOO STATIONERY	Sh. Yogendra Mishra	02/11/2021	24/04/2023
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/482/2021	ADVANCE METERING TECHNOLOGY LTD VS M/S EMPRESS INFRAST. PVT LTD	HEMANT KUMAR SINGH	20.09.2021	05.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/352/2022	KRISHAN KUMAR VS ARUN KUMAR	YATENDER KHATRI	04.08.2018	10.04.2023
		CS/COMM/31/2022	VIKAS KUMAR VISHNOI VS SIDDH CHEMIPLAST PVT LTD	MANISH SINGHAL	07.01.2022	10.04.2023
		CS/COMM/188/2019	M/S MAGNUM STEEL LTD VS M/S ROYAL SPRINGS	ANIL SHARMA	08.07.2019	12.04.2023
		CS/COMM/233/2019	MAHESH KUMAR GOYAL VS BALAJI SOLUTIONS	DEEP CHAND	13.08.2019	13.04.2023
		CS/COMM/356/2022	BHARAT BIJLEE LTD VS INDSAO CONSTRUCTIONS	KAPIL KHER	18.08.2018	17.04.2023
		CS/COMM/49/2021	B.S. PLASTICS VS ROBBINS AND ORS	VIJENDRA KUMAR	23.01.2021	18.04.2023
		CS/COMM/330/2022	HONEY SHARMA AND ORS VS PAUL MULTISPEICALITY CLINIC	JITENDER KUMAR DHINGRA	02.06.2018	19.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/371/2019	ASR FOODS INGREDIENTS PVT LTD VS DEEPALI JAIN	SACHIN KUMAR JAIN	15.01.2019	25.04.2023	
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	Nil				
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 212/2020	STATE BANK OF INDIA VS SANDEEP KUMAR	BINAY KUMAR	24.12.2020	10.04.2023
		CS COMM. 14/2023	UNION BANK OF INDIA VS MS RAMESH RANI	DIVIJ, DEEPAK DIWAN	09.01.2023	10.04.2023	
		CS COMM. 299/2021	BANK OF BARODA VS MEENU PANCHAL AND ORS	S.K. CHOUDHARY	24.11.2021	12.04.2023	
		CS COMM. 301/2021	BANK OF BARODA VS SANJEEV	S.K. CHOUDHARY	24.11.2021	12.04.2023	
		CS COMM. 305/2021	INDIAN OVERSEAS BANK VS SURENDER	S.K.JHA	25.11.2021	13.04.2023	

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 368/2021	PUNJAB NATIONAL BANK VS MS. NEHA MEHTA	TUSHAR KHURANA	23.12.2021	13.04.2023
		CS COMM. 552/2022	HDFC RAJAN KHURANA VS	PRANJAL GOYAL, PUNEET JAISWAL	16.12.2022	13.04.2023
		CS COMM. 181/2020	THE NAINITAL BANK VS M/S MAHADEV ICONIC	MURSLEEN SKHAN	25.11.2020	15.04.2023
		CS COMM. 249/2021	CANARA BANK VS SHIVAM TIWARI	R.RAJA BALAL	16.10.2021	17.04.2023
		CS COMM. 296/2021	THE NAINITAL BANK VS GOVIND PANDEY	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023
		CS COMM. 297/2021	THE NAINITAL BANK VS GOVIND PANDEY	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023
		CS COMM. 298/2021	THE NAINITAL BANK VS AMBUJ KUMAR	MURSHLEEN SKHAN, CM SINGH RAWAT	20.11.2021	19.04.2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM/555/2022	ALP SAFETY VS MAGICON IMPEX	SYED NOOR	15.12.2022	20.04.2023
		CS COMM/427/2022	CANARA BANK VS M/S PANDIT CATERS	SUMIT VERMA	12.09.2022	26.04.2023
34	SH. BHUPESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	CS(Comm)/36/2023	Canara Bank Vs Vinita Devi	Sanjeev Chopra	18.01.2023	24.04.2023
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS COMM/347/2022	SHIV BHATT VS B.S. DWARKA	Sh. Pradeep Sehrawa	11-07-2022	17/04/2023
		CS COMM/489/2022	AEROSHIP LOGISTICS VS NIPPON	Ms. Stuti Mishra	12-10-2022	19/04/2023
		CS COMM/492/2022	CANARA BANK VS RANI SELF HELP GROUP	Ms. Poonam Shukla	13-10-2022	20-04-2023
		CS COMM/538/2022	OKAYA FUJIKAWA VS MOVEX CARGO	Sh. Achin Mittal	28-11-2022	26/04/2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM 569/2022	HARVINDER SINGH SETHI VS ADHARV ENTERPRISES	Mr. Jaspreet Singh	23-12-2022	26-04-2023